

provision of drinking water facilities, measures against out-break of epidemics, supply of fodder etc. As a result of favourable rainfall during this year, the situation has improved and all relief operations have been terminated by the State Government.

Strike by Madras Port Trust Railmen

249. SHRI T. V. ANANDAN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the Madras Port Trust Railmen struck work during the third week of October this year;

(b) if so, the reasons therefor; and

(c) the duration of the strike and how it was solved?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI KAMLA-PATI TRIPATHI): (a) Yes.

(b) Payment of arrears in connection with Loco Incentive Scheme and some other demands.

(c) The strike lasted from the third shift of 19-10-73 to the third shift of 23-10-73. It was called off as a result of the Union accepting the offer of the management to pay an advance of Rs. 200 to each worker, covered by the existing Loco Incentive Scheme, to be adjusted against the amount that may become due to them as a result of the revision and finalisation of the Incentive Scheme.

Family Planning Programme

250. SHRI THILLAI VILLALAN: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state what are the results achieved from the Family Planning Programme launched, State-wise in the year 1973-74?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI KON-DAJJI BASAPPA): A statement giving the required information is attached. [See Appendix LXXXVI, Annexure No. 7.]

Diversion of Family Planning Funds by State Governments

251. SHRI G. GOPINATHAN NAIR: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether the funds allotted for the Family Planning Programmes have been diverted to other purposes by any State Government during the last three years;

(b) if so, the names of the States concerned and the amount so diverted during each year; and

(c) the steps taken by Government to prevent repetition of this practice?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI KON-DAJJI BASAPPA): (a) No.

(b) Does not arise.

(c) Does not arise. However, the following steps have been taken to avoid possible diversion of Family Planning funds for other programmes:

(i) Patterns of assistance and staff at various levels have been laid down and the allocations are made and expenditure admitted on that basis.

(ii) The Comptroller and Auditor General of India has issued instructions to all the Accountants General to exercise proper check on expenditure on Family Planning.

(iii) The test audit of accounts of expenditure incurred on Family Planning is conducted by Internal Audit Parties under this Ministry.

(iv) Monthly reporting of expenditure in the prescribed form by the States has been laid down.

(v) A separate head of account for booking expenditure on Family Planning has been opened.